

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 109
(IB)-1444(PB)/2018

IN THE MATTER OF:

Reliance Commercial Finance Ltd. Applicant/petitioner
v.
Sunar Jewels Pvt. Ltd. Respondent

Order under Section 7 of IBC, 2016 (CIRP)

Order delivered on 11.08.2021

Coram:

SHRI BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SHRI HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant: Manoj Garg, Adv. for RP
Palash Singhai, Adv. for Applicant in IA 1161/2019
For the Respondent: Anirban Bhattacharya & Dhruv Sachdeva, Advs. for
Respondent in IA 1161 of 2019

ORDER

List the matter for hearing on 15.09.2021.

- sd -

(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

- sd -

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

11.08.2021
VINEET